

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.4129
TO BE ANSWERED ON 18.07.2019**

SAMADHAN

**4129. SHRI KANUMURU RAGHU RAMA KRISHANA RAJU:
SHRI KOMATI REDDY VENKAT REDDY:
SHRI Y.S. AVINASH REDDY:**

**Will the Minister of POWER
be pleased to state:**

- (a) whether the Government has come up with Scheme of Asset Management and Debt Change Structure (SAMADHAN) to propose sale or takeover of the stressed assets of the power plants to prevent their liquidation;**
- (b) if so, the details thereof;**
- (c) whether the task has been assigned to SBI to finalize the scheme and if so, the status thereof;**
- (d) the number of power plants that were considered under the said scheme; and**
- (e) the status of the implementation of the said scheme as on date?**

A N S W E R

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, NEW & RENEWABLE ENERGY AND THE MINISTER OF STATE FOR SKILL DEVELOPMENT & ENTREPRENEURSHIP

(SHRI R.K. SINGH)

(a) to (c): A Scheme of Asset Management and Debt Change Structure (SAMADHAN) has been suggested by State Bank of India (SBI) for the purpose of resolution of stressed assets in Power Sector in a transparent price discovery process with an aim to maximize recovery efforts from such assets. The plan envisages implementation of the scheme with cooperation and consent of promoters.

(d) & (e): Total 14 Power Plants were considered under the scheme. The details of resolution process initiated/ being initiated in these accounts is as under:

S No.	Resolution Process initiated/ being initiated	No of accounts
Resolution already implemented		
1	Change in management	1
Resolution Under Process		
2	One Time Settlement (OTS) with existing promoters	3
3	Change of management	3
4	Restructuring under same promoters	3
5	Referred/ Admitted to NCLT	4
	Total number of accounts	14
